

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00631/2018

Wednesday, this the 18th day of July, 2018

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

K. Rajendran, S/o. Late Kochu Kunju, aged 57 years,
 Chaithram, Karingal, Kandala PO,
 Thiruvananthapuram – 695 512, now residing at Pazhayath House,
 Poovathinkunnu, Ittiyappara, Ranni, Karikulam PO,
 Pathanamthitta District, Pin – 689 682. **Applicant**

(By Advocate : M/s. S. Sreekumar Associates)

V e r s u s

1. Union of India, represented by its Secretary,
 Department of Personnel and Training,
 Ministry of Personnel, Public Grievances and Pension,
 New Delhi – 110 001.
2. The Union Public Service Commission rep. by its Secretary,
 Shajahan Road, New Delhi – 110 003.
3. The Selection Committee for selection to Indian Police Service
 constituted under Regulation 3 of the Indian Police Service
 (Appointment by Promotion) Regulations 1955 represented by its
 Chairman, Union Public Service Commission, New Delhi-110 003.
4. The State of Kerala represented by Chief Secretary,
 Government Secretariat, Trivandrum – 695 001.
5. The State Police Chief, Police Head Quarters,
 Trivandrum – 695 001. **Respondents**

[By Advocates : Mr. N. Anilkumar, Sr. PCGC ®(R1),
Mr. Thomas Mathew Nellimoottil (R2&3) &
Mr. M. Rajeev, GP (R4&5)]

This application having been heard on 18.07.2018, the Tribunal on the
 same day delivered the following:

O R D E R (Oral)**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member –**

Applicant is a Superintendent of Police (non-IPS) who has retired from service on 31.7.2017. Sri Saju Wahab learned counsel for the applicant submitted that as far as his knowledge goes the applicant is in the zone of consideration for 2016 vacancies as well as for 2017 vacancies. He apprehends that the fact of his retirement would stand in the way of his consideration for selection to IPS.

2. At this point the OA can be disposed of with a direction that the retirement of the applicant would not bar his being considered for selection to the IPS. Ordered accordingly.
3. The Original Application is disposed of. No order as to costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

“SA”

Original Application No. 180/00631/2018**APPLICANT'S ANNEXURES**

Annexure A1 – True copy of notification GO(P) No. 189/2015/Home dated 4.9.2015 issued by the 4th respondent.

Annexure A2 – True copy of letter dated 5.4.2017 issued by the 5th respondent to the Additional Chief Secretary to Government Home (A) Department, Government of Kerala.

Annexure A3 – True copy of letter dated 23.3.2018 issued by the 5th respondent.

Annexure A4 – True copy of order in OA No. 249 of 2011 dated 29.3.2011 of this Hon'ble Tribunal.

Annexure A5 – True copy of order in OA No. 488 of 2018 dated 7.6.2018 of this Hon'ble Tribunal.

RESPONDENTS' ANNEXURES

Nil

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